



THE FREE PRESS JOURNAL

Quality at Value

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FORM G INVITATION FOR EXPRESSION OF INTEREST FOR AVARSEKAR REALTY PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES AT MUMBAI, MAHARASHTRA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No.	Avarsekar Realty Private Limited PAN: AALCA2644Q CIN: U70100MH2012PTC238711
2. Address of the registered office	Plot-695/697, 64C, Sitaladevi Temple Road, Mahim Mumbai - 400016, Maharashtra
3. URL of website	Nil
4. Details of place where majority of fixed assets are located	Plot-695/697, 64C, Sitaladevi Temple Road, Mahim Mumbai - 400016, Maharashtra
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	There is no construction activity in any of the project of the Corporate Debtor and the work was stalled before commencement of CIRP. Therefore, there is no sale of units during last financial year. Revenue from operations for the financial year ended 31st March, 2023 is Rs. Nil.
7. Number of employees/ workmen	4
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtained by sending email at avarsekar.2012@yahoo.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by sending email at avarsekar.2012@yahoo.com
10. Last date for receipt of expression of interest	23/01/2024
11. Date of issue of provisional list of prospective resolution applicants	27/01/2024
12. Last date for submission of objections to provisional list	02/02/2024
13. Date of issue of final list of prospective resolution applicants	07/02/2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13/02/2024
15. Last date for submission of resolution plans	23/03/2024
16. Process email id to submit EOI	avarsekar.2012@yahoo.com

SD/-
Pradeep Kumar Chakravarty
Resolution Professional in the matter of M/s Avarsekar Realty Private Limited
IBBI/PA-003/IP-N-000123/2017-2018/11338
AFA valid up to 30/11/2024

Date : 08/01/2024
Place : Mumbai

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